

(a) whether BARC has not been able to answer all the queries raised by the investigators from the AERB;

(b) if so, the BARC is not able to explain at what stage the cracks in the pipe in the immobilisation plant developed;

(c) whether BARC has not able to give also information about the storage facilities on the WIP premises;

(d) if so, the outcome of the enquiry have revealed number of defects in the Tarapur Plant; and

(e) by what time the Tarapur Power Plant is likely to be made operational?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) All the required answers regarding the incident of leakage have been given by BARC to the AERB.

(b) The leakage was detected in the course of environmental monitoring in the first half of April, 1995.

(c) BARC has given information about the storage facilities on the Waste Immobilisation Plant (WIP) premises.

(d) The enquiry has not revealed number of defects at the WIP, Tarapur.

(e) The incident took place at the Waste Immobilisation Plant and not in the Tarapur Atomic Power Plant which continues to be in operation.

Solar Energy

3021. SHRI SHANKERSINH VAGHELA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to instal solar photovoltaic domestic lights and lanterns in the villages of Gujarat in a big way during 1995-96;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). The Government is implementing a solar photovoltaic programme all over the country, including the State of Gujarat. Under the programme, various solar photovoltaic systems including solar lanterns and solar domestic lighting systems are installed in the villages. A central subsidy of Rs. 1500/- per lantern and 50% of the cost of other systems is provided under this programme. During 1995-

96, a target for the distribution of 3000 solar lanterns has been allocated to the State of Gujarat.

(c) Does not arise.

[Translation]

Recruitment of Women in Defence Forces

3022. DR. AMRIT LAL KALIDAS PATEL :

DR. P.R. GANGAWAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated any specific scheme for recruitment of women officers/women in certain special sections/corps of Defence;

(b) if so, the details thereof;

(c) the number of women officers recruited under this scheme till August 13, 1994;

(d) the details thereof, department-wise, corps-wise and command-wise; and

(e) the programme formulated for encouraging the said scheme in the future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (e). The Government approved induction of women as officers in the 'non-combatant' branches of the Armed Forces. The recruitment of women as officers is made in the following branches of the Army, the Navy and the Air Force :

Army : Artillery, Engineers, Signals, Army Service Corps, Army Ordnance Corps, EME, Army Education Corps, Intelligence and the Judge Advocate General Branch.

Navy : Education, Logistics, Law, Air Traffic Control.

Air Force : Flying, Aeronautical Engineering (Electronics), Aeronautical Engineering (Mechanical), Administration, Logistics, Accounts, Education, Meteorology.

2. The induction of women is restricted to; the Officers Cadre on Short Service Commissioned basis initially for a period of 5 years, except in the technical branch of Air Force, where it is for a period of three years.

3. The number of women officers recruited till August 13th, 1994 in the above branches of the Army, the Navy and the Air Force are 75, 49 and 95 respectively. The

working of the scheme will be reviewed and its continuance or otherwise will be decided on the basis of experience gained.

**Special Technology Mission for
Bringing Down the Birth Rate**

3023. SHRI GEORGE FERNANDES : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have decided to set up a special technology mission with the specific task of bringing down the birth rate in the country;

(b) if so, measures taken or proposed to be taken to monitor the progress of the programme and identify the specific areas for intervention;

(c) the estimated cost of the mission and whether any steps taken/proposed to be taken to ensure that the existing facilities are used more efficiently; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) to (d). The proposed Technology Mission on Family Welfare for the four States of Bihar, Madhya Pradesh, Rajasthan and Uttar Pradesh could not be approved on account of the constraint on Budgetary resources. However, the measures envisaged in the Technology Mission Document are proposed to be implemented through externally assisted Projects.

Transfer of Defence Land

3024. SHRI MOHAN RAWALE : Will the PRIME MINISTER be pleased to state :

(a) whether the State Government of Maharashtra has approached the Ministry of Defence for transfer of defence land in Mumbai on the east side of the railway track;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c). The request of the State Govt. for two pieces of defence land measuring 0.0691 acres and 0.7461 acres near Kandivali Railway Station for the construction of an overbridge has been agreed to, in principle. Another

request of the State Govt. for two other pieces of land measuring 1.5 acres located north of the proposed overbridge and 2.33 acres of land located east of the Railway Line has also been agreed to. The Ministry of Defence have offered all the above four pieces of land on payment of market value as per the existing Defence land policy. There has been no specific response from the State Govt. to this offer.

[Translation]

Tobacco Related Diseases

3025. SHRI DATTA MEGHE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are monitoring expenditure incurred on tobacco related diseases; and

(b) if so, the expenditure incurred every year on treatment of persons suffering from these diseases?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b). As per a preliminary study undertaken by Indian Council of Medical Research, it has been estimated that Rs. 28.3 billion was spent on the treatment of patients of tobacco related diseases, diagnosed in 1990. This is in addition to the expenditure incurred by the Central and State Government on creating infrastructural facility for case Management.

[English]

T.B. Incidence

3026. DR. KRUPASINDHU BHOI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have fixed target for eradication of T.B. in the country;

(b) if so, by which year T.B. is expected to be eradicated;

(c) whether a project has been prepared by the Government to achieve this target; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b). No, Sir. However, Government intends to control the T.B. cases and reduce the mortality to 10/100,000 by 2000 A.D.

(c) and (d). Revised Strategy of National Tuberculosis Control Programme has been prepared and is being implemented in the phased manner to achieve over 85% cure rate amongst patients put on treatment.